

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/527/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: ARUPPUKOTAI SRI JAYAVILAS LTD

NAME OF THE RESPONDENT(S)

: SRI RENGA CREATIVE APPARELS INDIA PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SAM JAYARAJ HOUSTON

FOR M/S SARVABHAUMAN ASSOCIATES

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that his client did not agree to the schedule of payment proposed by the Corporate Debtor. Counsel for the Corporate Debtor is directed to seek fresh instructions in relation to the payment of the outstanding debt along with interest due. Put up on 08.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)